

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.No.157/2000 in O.A.No.2153/96

(13)

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastri, Member(A)

New Delhi, this the 1st day of June, 2000

Shri G.P.Sharma & Ors. ... Applicants

versus

Union of India & Others .. Respondents

O R D E R (By Circulation)

By Reddy. J.

The OA was filed seeking parity of scales with Lighting Assistants in Doordarshan. The OA was dismissed considering the case on merits. The present RA is filed to review the order dated 24.3.2000.

2. The applicant seeks to raise the same grounds as were raised in the OA. It is not permissible to reconsider the order passed on merits in the present RA as no error was apparent in our order, was not brought to our notice. In the circumstances, the RA is dismissed in circulation. No costs.

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(SMT. SHANTA SHAstry)
MEMBER(A)

Om Rajagopala Reddy
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/